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കേരള സർക്കാർ
Government of Kerala
2021



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കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

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| | Thiruvananthapuram, Tuesday | 1196 മീനം 2 2nd Meenam 1196 | |
| | | 1942 ഫാൽഗുനം 25 25th Phalguna 1942 | |

PART IV Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Beena K., Nellyotte Madappurakkal, Kuzhimalode, Anjarakkandy P. O., Kannur District, Pin-670 612, holder of S.S.L.C. Book No. E 254563 with Register No. 363451 of March 1984, PAN Card No. KCQPK6702K issued from Income Tax Department, Govt. of India, also known as K.Beena in the Election Identity Card No. WJO0561480 dated 20-9-2015 issued by the Electoral Registration Officer, Dharmadam Assembly Constituency, also known as Beena Mohan Das in the Pension Certificate of my husband K. Mohan Das (POAF, Regimental No. 143178-F) with P.P.O. No. 09/97/B/S/1914/93 dated 20-12-1993 issued by the Office of the C.D.A. (Navy), Bombay, in the Discharge Book of my husband K. Mohan Das (Rank POAF, O.No. 143178-F) issued by the Commander, Officer-in-Charge Release Centre for Commodore, is one and the same person. Hereafter I will be known by the name Beena K. only.

This change will come into effect in all records related to me.

Anjarakkandy,
2-2-2021.

BEENA K.

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**COCHIN UNIVERSITY OF SCIENCE AND
TECHNOLOGY**

NOTIFICATION

No. GA & EL.1/17(1)/2019-Vol.I 20th January 2021.

It is hereby notified that the following three Deans of Faculties of the University will be the members of the Syndicate of the University under Section 17(1) of Cochin University of Science and Technology Act, 1986 with effect from 22nd March 2021.

- (a) Dean, Faculty of Environmental Studies
- (b) Dean, Faculty of Humanities
- (c) Dean, Faculty of Law

The term of office of the above members in the Syndicate shall be for a period of two years with effect from 22-3-2021, subject to the provisions of Cochin University of Science and Technology Act, 1986 and Statutes thereunder, amended from time to time.

(Sd.)

Kochi-22.

Registrar.

**KERALA VETERINARY & ANIMAL SCIENCES
UNIVERSITY**

Pookode, Lakkidy P. O., Wayanad, Pin-673 576

NOTIFICATION OF ELECTION RESULTS

No. KVASU/GA-B1/12210/2020. 15th February 2021.

Whereas it is necessary to re-constitute the Management Council of the University as per Sub-section 2, (i), (ii), (iii), (iv) and (v) of Section 21, of the Kerala Veterinary and Animal Sciences University Act 2010 (Act 3 of 2011) and hence it is hereby notified that the following elections were held according to the principle of proportional representation by means of single transferable vote and in accordance with the procedure prescribed in Chapter XXIV of the first amended statute of the University to elect:

Constituencies of the Management Council:

- 1 One member by regular Students of the University from among themselves.
2. Three members by the Teachers of the University from among themselves.
3. One member by the Non-Teaching Staff of the University from among themselves.
4. One member by the Permanent Labourers of the University from among themselves.
5. Two members elected by the members of the Legislative Assembly from among themselves of whom one shall be a Member belonging to Scheduled Caste or Scheduled Tribe.

Accordingly, the process of elections was completed and the declaration of the following results are hereby made:

- I As the number of the candidates validly nominated and not withdrawn did not exceed the number of vacancies to be filled up by election in respect of the constituency of the Students of the University to the Management Council, the validly nominated candidate Shri Vishnu. T, (17-BVP-244), College of Veterinary and Animal Sciences, Pookode (Electoral Roll No. 111 210) is declared to have been duly elected as the member to the Management Council of the University from the constituency of Students.

II As the number of candidates validly nominated and not withdrawn exceeded the number of vacancies (3 vacancies) to be filled up by election in respect of the constituency of Teaching Staff to the Management Council, it was proceeded with election from the constituency of Teaching Staff and the contesting candidates viz. Dr. Sabin George, Assistant Professor, Livestock Production and Management, College of Veterinary & Animal Sciences, Pookode, (Electoral Roll No. 11134), Dr. Leeba Chacko, Assistant Professor, Animal Reproduction Gynaecology and Obstetrics, College of Veterinary & Animal Sciences, Pookode (Electoral Roll No. 11177), Dr. Sajith Purushothaman, Assistant Professor, Animal Nutrition, College of Veterinary & Animal Sciences, Mannuthy, (Electoral Roll No. 114154), Dr. Muhammad Aslam M K, Assistant Professor, Livestock Production and Management, Base Farm, Kolahlamedu, (Electoral Roll No. 127220), secured 102, 100, 60, 44 valid votes respectively.

After completion of the final counting, Dr. Sabin George, Assistant Professor, Livestock Production and Management, College of Veterinary & Animal Sciences, Pookode, (Electoral Roll No. 11134), Dr. Leeba Chacko, Assistant Professor, Animal Reproduction Gynaecology and Obstetrics, College of Veterinary & Animal Sciences, Pookode (Electoral Roll No. 11177). Dr. Sajith Purushothaman, Assistant Professor, Animal Nutrition, College of Veterinary & Animal Sciences, Mannuthy, (Electoral Roll No. 114154), have secured more number of valid votes are declared elected as Members to the Management Council from the Constituency of Teaching Staff.

III As the number of candidates validly nominated and not withdrawn exceeded the number of vacancies to be filled up by election in respect of the constituency of Non-Teaching Staff to the Management Council, it was proceeded with election from the constituency of Non-Teaching Staff and the contesting candidates viz. Shri Harinarayan, T. K, Office Superintendent, General Administration, (Electoral Roll No. 102 10), Shri Vijesh.C.V, Asst. Finance Officer (HG), ID Wing (Pookode), (Electoral Roll No. 106 72), Shri Ravichandran.U, Farm Supervisor Gr-1, ULF & FRDS Mannuthy (Electoral Roll No. 119 207), secured 11, 120, 157 valid votes respectively.

After completion of the counting, Shri Ravichandran. U, Farm Supervisor Gr-1, ULF & FRDS Mannuthy (Electoral Roll No. 119 207) who has secured more number of valid votes is declared elected as Member to the Management Council from the Constituency of Non-Teaching Staff.

IV As the number of candidates validly nominated and not withdrawn exceeded the number of vacancies to be filled up by election in respect of the constituency of Permanent Labourers to the Management Council, it was proceeded with election from the constituency of Non-Teaching Staff and the contesting candidates viz. Shri Pradeep. C.T, ILFC Pookode, (Electoral Roll No. 113 30), Shri Shyju K.R, ILFC Pookode (Electoral Roll No. 113 86), Shri Sudheesh P.S, CVAS Mannuthy, (Electoral Roll No. 114 135), secured 83, 190, 170 valid votes respectively.

After completion of the counting, Shri Shyju K.R, ILFC Pookode (Electoral Roll No. 113 86) who has secured more number of valid votes is declared elected as Member to the Management Council from the Constituency of Permanent Labourers.

(Sd.)
Registrar & Returning Officer.

കേരള സംസ്ഥാന വഖഫ് ബോർഡ്

വിജ്ഞാപനം

[1995-ലെ വഖഫ് ആക്ട് 53-ാം വകുപ്പ്, കേരള സ്റ്റേറ്റ് വഖഫ് റൂൾസ് 2019, ചട്ടം 80(2) എന്നിവ പ്രകാരം പ്രസിദ്ധപ്പെടുത്തുന്നത്]

നമ്പർ എ12-3874/17-MLP 2021 ജനുവരി 30.

കേരള സംസ്ഥാന വഖഫ് ബോർഡിൽ 2728/ ആർ. എ. നമ്പരായി രജിസ്റ്റർ ചെയ്തിട്ടുള്ള മലപ്പുറം ജില്ല, പെരിന്തൽമണ്ണ താലൂക്ക്, പുഴക്കാട്ടിരി വില്ലേജിൽ നൂസ്രത്തുൽ ഇസ്ലാം മഹല്ല് കമ്മിറ്റിക്ക് കീഴിലുള്ള പുഴക്കാട്ടിരി ജമാഅത്ത് പള്ളിക്കുവേണ്ടി മക്കരപ്പറമ്പ് സബ് രജിസ്ട്രാർ ഓഫീസിലെ 867/2014-ാം നമ്പർ ആധാരപ്രകാരമുള്ളതും പരിയാരത്ത് അബു എന്നയാളുടെ മക്കളായ (1) കമ്മത്ത് (2) അബ്ദുൽ ഫഹൂർ എന്നിവർക്ക് അവകാശപ്പെടുത്തുമായ പുഴക്കാട്ടിരി വില്ലേജ് പഴയ സർവ്വെ 26/3-ൽ പ്പെട്ട 2.025 ആർ. വസ്തു സെന്റോണിന് ₹ 6,00,000 (ആറ് ലക്ഷം മാത്രം) വാങ്ങുന്നതിന് ബോർഡിന്റെ അനുമതിക്കായി വഖഫ് സെക്രട്ടറി അപേക്ഷ സമർപ്പിച്ചിട്ടുണ്ട്.

ടി വസ്തു വാങ്ങുന്നത് സംബന്ധിച്ച് ആർക്കെങ്കിലും എന്തെങ്കിലും അഭിപ്രായമോ ആക്ഷേപമോ ഉണ്ടെങ്കിൽ ആയത് ഈ വിജ്ഞാപനം പ്രസിദ്ധപ്പെടുത്തി 14 ദിവസത്തിനകം ചീഫ് എക്സിക്യൂട്ടീവ് ഓഫീസർ, കേരള സംസ്ഥാന വഖഫ് ബോർഡ്, വി.ഐ.പി. റോഡ്, കലൂർ, കൊച്ചി-682 017 എന്ന വിലാസത്തിൽ രേഖാമൂലം അറിയിക്കേണ്ടതാണ്. സമയപരിധിക്കുശേഷം ലഭിക്കുന്ന ആക്ഷേപങ്ങളും അഭിപ്രായങ്ങളും യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ലെന്ന് അറിയിച്ചുകൊള്ളുന്നു. വസ്തു വാങ്ങുന്നത് സംബന്ധിച്ച അന്തിമ തീരുമാനം കേരള സംസ്ഥാന വഖഫ് ബോർഡിൽ നിക്ഷിപ്തമാണ്.

(ഒപ്പ്)
എറണാകുളം. ചീഫ് എക്സിക്യൂട്ടീവ് ഓഫീസർ.